

of extremists in different parts of the country, particularly in the States of Andhra Pradesh, Bihar, Kerala, Uttar Pradesh and West Bengal and are in touch with the State Governments. Incidents involving violence have been reported mostly from the Srikakulam District in Andhra Pradesh where the Girijans, under the leadership of extremists, have been attacking public shandies and houses of landlords, besides attacking the police and Eoressi officials. In Kerala also, the extremists attacked the Tellicherry Police Station and the Pulpally Police Picket in November 1968.

(c) Yes, Madam.

(d) Andhra Pradesh.

MORAL REARMAMENT

805. SHRI MULRA GOVINDA REDDY: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the movement of "Moral Rearmament" in this country; and

(h) if so, what, is the nature of this organisation?

II IF, MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI VIDYA CHARAN SHUKLA): (a) Yes, Madam.

(b) According to the State Governments the activities of the Moral Rearmament are mostly of a cultural nature. However, State Governments of Maharashtra, West Bengal and Mysore have also intimated that the Moral Rearmament is opposed to the Communist ideology. According to West Bengal Government it has taken steps to counteract communist propaganda. The Maharashtra Government have stated that the Moral Rearmament appears to be trying to create a split in favour of the western block.

C.I.A. ORGANISATIONS

806. SHRIMATI SARLA BHADOURTA Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware that American C.I.A. has financed a new organisation known as P.R.S.f., operating from the Green Park, New Delhi in order

to collect political intelligence and free news and another organisation by name Feature Service operating from 50, Jor Bagti, New Delhi;

(h) if so, the names of the people connected with these two C.I.A. organisations working under different garbs; and

(c) whether it is a fact that British and American interests are financing the first organisation and Korea, Vietnam, Taiwan and Israel are financing the second organisation?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY): (a) to (r) Facts are being ascertained.

sn7. [Withdrawn.]

REMOVAL OF TRUCKS FROM NAVA BAZAR

808. DR. (MRS.) MANGLADEVI TALWAR: Will the Minister of PARLIAMENTARY AFFAIRS AND SHIPPING AND TRANSPORT be pleased to state:

(a) whether under the orders of the Governor of Delhi, trucks were removed from Nava Bazar, G.B. Road and Morigate;

(b) whether it is a fact that thousands of trucks are parked on Roshanara Road, Delhi with the active help of officials of Delhi Administration causing great inconvenience and traffic hazards and whether these trucks are not removed to idle parking place near Timarpur; and

(c) how many trucks have been removed from Roshanara Road till April 1969?

THE DEPUTY MINISTER IN CHARGE OF DEPARTMENT OF PARLIAMENTARY AFFAIRS AND TRANSPORT (SHRI IQBAL SINGH): (a) Parking and plying of trucks in Nava Bazar, G.B. Road and Morigate during certain hours are restricted through notifications issued by the District Magistrate, Delhi, under the Bombay Police Act.

(b) According to the Delhi Police, this is not correct.

(c) Many drivers found violating the above restrictions are prosecuted and unattended trucks causing obstruction to the